

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

**APPLICATION NUMBER** 

:

**PETITION NUMBER** 

: TCP/8/ (IB)/2017

NAME OF THE PETITIONER(S)

: R. SENTHIL KUMAR

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LIMITED

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Archana Ross Sai Vihaei

Respondent



## ORDER

Counsel for petitioner called but absent. Counsel for respondent present and submitted that the Hon'ble High Court of Madras has appointed an Official Liquidator in another matter where the same respondent is a party. She sought time for filing copy of the said order. Meanwhile the Registry is directed to send notice to the petitioner for their presence. Put up on 07.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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